

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi 110 001  
(Tele No.23353503 FAX No.23753923)

No. L-1/229/2017-CERC

Dated 13.3.2018

**Subject: Public hearing on Draft Central Electricity Regulatory Commission (Connectivity, General Network Access and other related issues) Regulations, 2017.**

In exercise of power conferred under Section 178 of the Electricity Act, 2003 (the Act) and other enabling provisions under the Act, the Commission has prepared the Draft Central Electricity Regulatory Commission (Connectivity, General Network Access and other related issues) Regulations, 2017. The draft Regulations along with Explanatory Memorandum were uploaded on the CERC's website [www.cercind.gov.in](http://www.cercind.gov.in) on 14.11.2017 for inviting comments/suggestions from stakeholders.

2. It has been decided to hold a public hearing on the above subject on **4.4.2018** as per details given below:

<b>Date</b>	<b>Venue</b>	<b>Timing</b>	<b>Invitees</b>
4.4.2018 (Wednesday)	"CERC COURT ROOM" (Fourth Floor) Chanderlok Building, 36, Janpath, New Delhi	1100 hrs.	Representatives of Central / State Governments / State Utilities / CPSUs / CTUs/STUs/Transmission Licensees/Individual Experts /NGOs / IPPs / Financial Institutions / Consultancy Firms

3. The Commission values your views and firmly believes that your participation/ participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. I would, therefore, request you to attend the hearing on **4.4.2018** or detail a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be communicated to the undersigned latest by **2.4.2018**. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may please be planned to be limited to duration of 5-10 minutes and be covered in not more than 8 to 10 slides. A line in confirmation about the participation in the hearing would be highly appreciated.

**Sd/-**  
**(Sanoj Kumar Jha)**  
**Secretary**